


SUPREME COURT OF INDIA
CASH & ACCOUNTS-II

This is for information that the following fixed deposits, maturing during the period from 16.06.2016 to 30.06.2016 will be available to nationalized banks for the period indicated against each of them. Nationalised banks are invited to offer highest rate of interest for these deposits.

Srl. No.	FDR Amount	Maturity date	Period for further renewal
1	Rs.10,32,088/- + interest	16.6.2016	Six months
2	Rs.3,37,715/- + interest	18.6.2016	Six months
3	Rs.50,000/- + interest	19.06.2016	Six months
4	Rs.2,28,895/- + interest	23.06.2016	Six months
5	Rs.12,68,324/- + interest	23.06.16	91 days
6	RS.25,00,000/- + interest	24.06.2016	Six months
7	Rs.1,07,22,484/- + interest	28.6.2016	Six months
8	Rs.65,89,399/- + int.	27.6.2016	91 days
9	Rs.40,56,644/- + interest	28.06.2016	Six months
10	Rs.25,35,402/- + interest	28.6.2016	91 days

Dated: 02.06.2016


(P.S.N. MURTHY)
A.R.-cum-D.D.O.
Supreme Court of India